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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.02.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T), **Shri Ashutosh Chandra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For hearing – **Liquidation**	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	-	M/s KSIIDC Limited and other	Pankaj Srivatsava Liquidator, Ayushi Agarwal for liquidator

ADVOCATE FOR PETITIONER/s:

Ms. AYUSHI AGARWAL – Advocate for Liquidator

ADVOCATE FOR RESPONDENT/s: —

ORDER

Heard Ms. Ayushi Agarwal, learned Counsel for the Liquidator through Video Conference.

Post the case on **23.03.2021**

MEMBER (T)

MEMBER (J)

Brunda

Verified

Court Officer